

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

NOTICE

F. No. L-1/2021-CERC

1.8.2021

The list of Generation Tariff petitions listed for hearing in the month of August, 2021 and the tentative list of the Generation Tariff petitions proposed to be listed for hearing in the months of September, 2021 and October, 2021 are tabulated below:

2. These tariff petitions are available on the website of the concerned Petitioner and a copy of the same has also been served on all the concerned Respondents/beneficiaries by the Petitioners. Also, a copy of the petition is available on the Commission's e-filing portal and can be accessed by all the Respondents/beneficiaries who are registered with the Commission's e-filing portal.

3. In respect of the generation tariff petitions listed in the month of August, 2021 (i.e., 10.8.2021 and 24.8.2021), pleadings (additional information/reply/rejoinder), shall be completed by the parties on or before 3.8.2021 and 17.8.2021 respectively.

4. In respect of the generation tariff petitions proposed to be listed during September, 2021 and October, 2021, additional information shall be filed by 23.8.2021 and for filing of reply and rejoinder thereafter within one week each.

5. All parties are requested to complete their pleadings before the said date to facilitate expeditious disposal of the tariff petitions. The distribution companies not registered with the e-filing portal of the Commission are requested to register in the e-filing portal for easy access of the petitions and pleadings and for the purpose of e-filing.

**LIST OF GENERATION TARIFF PETITIONS LISTED FOR HEARING ON
10.8.2021 and 24.8.2021**

Date, Day and time	S. No.	Petition No	Petitioner	Subject
10.8.2021 Tuesday At 10.30.A.M. Generation Tariff	1.	301/GT/2020	NTPC	Petition for revision of tariff of Jhanor Gandhar GPS (657.39 MW) for the period from 1.4.2014 to 31.3.2019 after the truing up exercise
	2.	420/GT/2020	NTPC	Petition for approval of tariff of Jhanor Gandhar GPS (657.39 MW) for the period from 1.4.2019 to 31.3.2024.
	3.	253/GT/2020	NTPC	Petition for revision of tariff of Kawas GPS (656.20 MW) for the period from 1.4.2014 to 31.3.2019 after the truing up exercise.
	4.	488/GT/2020	NTPC	Petition for approval of tariff of Kawas GPS (656.20 MW) for the period from 1.4.2019 to 31.3.2024
	5.	297/GT/2020	NTPC	Petition for revision of tariff of Vindhyachal Super Thermal Power Station Stage-I (6x210 MW) for the period from 1.4. 2014 to 31.3.2019 after the truing up exercise
	6.	401/GT/2020	NTPC	Petition for approval of tariff of Vindhyachal Super Thermal Power Station Stage-I (1260 MW) for the period from 1.4.2019 to 31.3.2024.
	7.	366/GT/2020	NLCIL	Petition for fixation of trued up tariff for NLCIL's Barsingsar Thermal Power Station 2 X 125 MW (BTPS) for the period from 1.4.2014 to 31.3.2019
	8.	386/GT/2020	NLCIL	Petition for fixation of tariff for NLCILs Barsingsar Thermal Power Station BTPS 250 MW (BTPS) for the period from 1.4.2019 to 31.3.2024
	9.	565/GT/2020	DVC	Petition for truing up of annual fixed charges for the period 2014 – 19 and for determination of tariff for the period 2019 – 24 in respect of the Chandrapura Thermal Power Station Unit-III (130 MW).
	10.	568/GT/2020	DVC	Petition for truing up of annual fixed charges for the period 2014 – 19 and for determination of tariff for the period 2019 – 24 in respect of the Mejia Thermal Power Station, Units-7 and 8 (1000 MW).
24.8.2021 Tuesday At 10.30 A.M. Generation	1.	241/GT/2020	NTPC	Petition for revision of tariff of Vindhyachal STPS Stage-II for the period from 1.4.2014 to 31.3.2019 after the truing up exercise.

Tariff Petitions	2.	485/GT/2020	NTPC	Petition for approval of tariff of Vindhyachal STPS Stage-II (2x500 MW) for the period from 1.4.2019 to 31.3.2024
	3.	239/GT/2020	NTPC	Petition for revision of tariff of Vindhyachal STPS Stage-V for the period from COD(30.10.2015) to 31.3.2019 after the truing up exercise
	4.	415/GT/2020	NTPC	Petition for approval of tariff of Vindhyachal Super Thermal Power Station Stage-V (1x500MW) for the period from 1.4.2019 to 31.3.2024.
	5.	372/GT/2019	NEEPCO	Petition for revision of tariff for the period 1.4.2014 to 31.3.2019 carrying out truing up exercise for the period 2014-19 with respect to the capital expenditure including additional capital expenditure incurred during the period of 2014-15 to 2018-19 in respect of Kopili (Stage-II) Hydro Electric Plant (1 x 25 =25 MW) of North Eastern Electric Power Corporation Limited (NEEPCO LTD), Shillong
	6.	235/GT/2020	NEEPCO	Petition for determination of tariff for the period 1.4.2019 to 31.3.2024 in respect of Kopili Stage-II Hydro Electric Power Plant (1 x 25 MW = 25 MW) of North Eastern Electric Power Corporation Limited (NEEPCO), Shillong.
	7.	157/GT/2020	APCL	Petition for revision of tariff of Indira Gandhi Super Thermal Power Station for the period from 1.4.2014 to 31.3.2019 after the truing up exercise
	8.	489/GT/2020	APCL	Petition for approval of tariff of Indira Gandhi Super Thermal Power Station (3x500 MW) for the period from 1.4.2019 to 31.3.2024
	9.	72/GT/2021	BBMB	Petition for determination of tariff of Generating Stations operated and managed by Bhakra Beas Management Board (BBMB) for the control period 1.4.2019 to 31.03.2024
	10.	21/GT/2021	UPCL	Petition seeking truing-up of tariff for the 2014-19 Tariff Period and for determination of tariff for the 2019-24 Tariff Period in respect of Udupi Thermal Power Plant (1200 MW).

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

TENTATIVE LIST OF GENERATION TARIFF PETITIONS PROPOSED TO BE LISTED DURING THE MONTH OF SEPTEMBER, 2021 and OCTOBER, 2021			
Sl. No.	Petition No.	Petitioner	Subject
1	145/GT/2019	NTPC	Petition for approval of tariff of Lara Super Thermal Power Station (2 x 800MW) for the period from anticipated date of commercial operation of the Unit-I (i.e., 15.05.2019) to 31.03.2024. (REVISED PETITION TO BEFILED)
2	181/GT/2019	NTPC	Petition for approval of tariff of Gadarwara Super Thermal Power Station (2 X 800 MW) for the period from anticipated date of commercial operation of the Unit-I (i.e.30.4.2019) to 31.3.2024.
3	219/GT/2019	NLCIL	Petition for determination of tariff of Neyveli New Thermal Power Station (1000MW) of NLC India Ltd for the period from anticipated COD of Units-I&II to 31.3.2024
4	370/GT/2019	NEEPCO	Petition for revision of tariff for the period 01.04.2014 to 31.03.2019 in respect of Kopili Hydro Electric Plant (4X50= 200 MW) of NEEPCO.
5	371/GT/2019	NEEPCO	Petition for revision of tariff for the period 01.04.2014 to 31.03.2019 in respect of Khandong Hydro Electric Plant (2X25= 50MW) NEEPCO.
6	402/GT/2019	NTPC	Petition for approval of tariff of Khargone Super Thermal Power Station (2X660MW) for the period from anticipated date of Commercial Operation of the Unit-I (i.e., 30.09.2019) to 31.03.2024
7	32/GT/2020	NEEPCO	Petition for revision of tariff for the period 01.04.2014 to 31.03.2019 carrying out truing up exercise in respect of Agartala Gas Turbine Combined Cycle Power Plant (135MW) of NEEPCO, Shillong.
8	110/GT/2020	NLCIL	Petition for revision of tariff for the 2014-19 tariff period with respect to NLCIL- TPSI 600 MW.
9	144/GT/2020	NHPC	Petition for truing up of 2014-19 tariff period and for determination of tariff for the period 2019-24 in respect of Tanakpur Power Station.
10	189/GT/2020	NTPC	Petition for approval of tariff of Barauni Thermal Power Station Stage-I (220MW) for the period from 01.04.2019 to 31.03.2024.
11	191/GT/2020	NTPC	Petition for revision of tariff of Singrauli Super Thermal Power Station (2000 MW) for the period from 1.4.2014 to 31.3.2019 after the truing up exercise.
12	221/GT/2020	NTPC	Petition for revision of tariff of Badarpur Thermal Power Station for the period from 1.4.2014 to 15.10.2018 after the truing up exercise.

13	229/GT/2020	NHPC	Petition for truing up of tariff for the period 2014-19 and for determination of tariff for the period 2019-24 in respect of Salal Power Station.
14	230/GT/2020	NTPC	Petition for revision of tariff of Rihand Super Thermal Power Station, Stage-I (1000 MW) for the period from 01.04.2014 to 31.03.2019 after the truing up exercise.
15	231/GT/2020	NTPC	Petition for approval of tariff of Barauni Thermal Power Station Stage-II (2x250 MW) for the period from the anticipated COD of Unit#8 (Unit#1 of stage-II) to 31.03.2024.
16	233/GT/2020	NEEPCO	Petition for determination of tariff for the period 01.04.2019 to 31.03.2024 in respect of Ranganadi Hydro Electric Power Plant (3 X 135 MW= 405 MW) of NEEPCO), Shillong.
17	234/GT/2020	NTPC	Petition for revision of tariff of RGCCPP, Kayamkulam (359.58MW) for the period from 01.04.2014 to 31.03.2019 after the truing up exercise.
18	237/GT/2020	NTPC	Petition for revision of tariff of Ramagundam Super Thermal Power Station Stage- I & II (2100 MW) for the period from 01.04.2014 to 31.03.2019 after the truing up exercise.
19	238/GT/2020	NTPC	Petition for revision of tariff of Rihand Super Thermal Power Station Stage-III for the period from 01.04.2014 to 31.03.2019 after the truing up exercise.
20	246/GT/2020	NEEPCO	Petition for determination of tariff for the period 01.04.2019 to 31.03.2024 in respect of Agartala Gas Turbine Combined Cycle Power Plant (135MW) of North Eastern Electric Power Corporation Limited (NEEPCO), Shillong.
21	254/GT/2020	NTPL	Petition for determination of tariff for NLC Tamil nadu Power Limited (NTPL) 2x500MW Coal based Thermal Power Station for the period 01.04.2019 to 31.03.2024
22	255/GT/2020	NHPC	Petition for truing up of tariff for the period 2014-19 and for determination of tariff for the period 2019-24 in respect of Uri-I PowerStation.
23	256/GT/2020	NTPC	Petition for revision of tariff of Talcher Thermal Power Station (460MW) for the period from 01.04.2014 to 31.03.2019 after the truing up exercise.
24	257/GT/2020	NHPC	Petition for truing up of tariff for the period 2014-19 and for determination of tariff for the period 2019-24 in respect of Rangit PowerStation.
25	279/GT/2020	NEEPCO	Petition for determination of tariff for the period 01.04.2019 to 31.03.2024 in respect of Tripura Gas Based Power Plant (TGBP) (65.42x1+35.58x1=101MW)) of NEEPCO
26	281/GT/2020	NTPC	Petition for determination of tariff of Tanda STPS, Stage-II (2 X 660 MW) for the period from anticipated COD of Unit-I (i.e.,01.11.2019) to 31.03.2024.

27	287/GT/2020	NTPC	Petition for Revision of tariff of Feroze Gandhi Unchahar Thermal Power Station St-III for the period from 01.04.2014 to 31.03.2019 after the truing up exercise.
28	291/GT/2020	NHPCLTD	Petition for truing up of tariff for the period 2014-19 and for determination of tariff for the period 2019-24 in respect of Chamera-II Power Station.
29	292/GT/2020	NTPC	Petition for revision of Tariff of Simhadri Super Thermal power Station Stage-I (1000MW) for the period from 01.04.2014 to 31.03.2019
30	294/GT/2020	NTPC	Petition for revision of Tariff of Kahalgaon Super Thermal Power Station, Stage-I (840MW) for the Period from 01.04.2014 to 31.03.2019 after the truing up exercise.
31	295/GT/2020	NTPC	Petition for revision of Tariff of Auraiya Gas Power Station for the period from 01.04.2014 to 31.03.2019.
32	298/GT/2020	NHPCLTD	Petition for truing up of tariff for the period 2014-19 and for determination of tariff for the period 2019- 24 in respect of Teesta-V Power Station.
33	299/GT/2020	NTPC	Petition for revision of tariff of Faridabad Gas Power Station for the period from 01.04.2014 to 31.03.2019 after the truing up exercise.
34	302/GT/2020	NTPC	Petition for revision of tariff of Feroze Gandhi Unchahar Thermal Power Station Stage-I for the period from 01.04.2014 to 31.03.2019 after the truing up exercise.
35	361/GT/2020	PPCL	Petition for true up of Generation Tariff of Pragati-III CCPS 1371.2MW power plant of Pragati Power Corporation Limited for the MYT period 01.04.2014 to 31.03.2019.
36	363/GT/2020	NTPC	Petition for revision of tariff of Koldam Hydro Electric Project for the period from 18.07.2015 to 31.03.2019 after the truing up exercise.
37	365/GT/2020	NLCIL	Petition for revision of tariff for NLCILs Thermal Power Station I Expansion 420MW (TPS-I Expansion) for the period from 01.04.2014 to 31.03.2019.
38	368/GT/2020	NLCIL	Petition for revision of tariff for NLCILs Thermal Power Station II 1470 MW (TPS- II Stage I 630 MW and Stage II 840 MW) for the period from 01.04.2014 to 31.03.2019.
39	369/GT/2020	NTPC	Petition for revision of tariff of Anta Gas Power Station for the period from 1.4.2014 to 31.03.2019 after the truing up exercise.
40	384/GT/2020	NLCIL	Petition for determination of tariff for NLCIL's Thermal Power Station I Expansion 420MW (TPS- I Expn) for the period from 01.04.2019 to 31.03.2024.
41	385/GT/2020	NLCIL	Petition for determination of tariff for NLCIL Thermal Power Station-II 1470MW (TPS-II Stage I 630MW and Stage-II 840MW) for the period from 01.04.2019 to 31.03.2024.

42	387/GT/2020	NTPC	Petition for revision of tariff of Talcher Super Thermal Power Station Stage-I for the period from 01.04.2014 to 31.03.2019 after the truing up exercise.
43	388/GT/2020	NTPC	Petition for revision of tariff of National Capital Thermal Power Station Dadri, Stage-I for the period from 01.04.2014 to 31.03.2019 after the truing up exercise.
44	389/GT/2020	NTPC	Petition for approval of tariff of Barauni Thermal Power Station Stage-I for the period from the date of take over i.e., 15.12.2018 to 31.03.2019.
45	391/GT/2020	NTPC	Petition for revision of tariff of Farakka Super Thermal Power Station, Stage-III (1x500 MW) for the period from 01.04.2014 to 31.03.2019 after the truing up exercise.
46	393/GT/2020	NTPC	Petition for revision of tariff of Mauda-I STPS Stage-I (2x500MW) for the period from 01.04.2014 to 31.03.2019 after the truing up exercise.
47	394/GT/2020	NTPC	Petition for revision of tariff of Mouda STPS Stage-II for the period from COD of the 1 st Unit (01.02.2017) to 31.03.2019 after the truing up exercise.
48	397/GT/2020	NEEPCO	Petition for determination of tariff for the period 01.04.2019 to 31.03.2024 in respect of Khandong Hydro Electric Power Plant (2X25MW= 50MW) of North Eastern Electric Power Corporation Limited (NEEPCO), Shillong.
49	398/GT/2020	NEEPCO	Petition for determination of tariff for the period 01.04.2019 to 31.03.2024 in respect of Kopili Hydro Electric Power Plant (4X50MW=200MW) of North Eastern Electric Power Corporation Limited (NEEPCO), Shillong.
50	399/GT/2020	NTPC	Petition for approval of tariff of Talcher Thermal Power Station (460MW) for the period from 1.4.2019 to 31.3.2024.
51	409/GT/2020	NTPC	Petition for approval of tariff of Bongaigaon Thermal Power Station (3X250MW) for the period from 01.04.2019 to 31.03.2024.
52	411/GT/2020	NTECL	Petition for approval of tariff of Vallur Thermal Power Station (3X500MW) for the period from 01.04.2019 to 31.03.2024.
53	412/GT/2020	NTPC	Petition for approval of tariff of Koldam Hydro Electric Project (4 X200 MW) for the period from 01.04.2019 to 31.03.2024.
54	416/GT/2020	NTPC	Petition for approval of tariff of Ramagundam Super Thermal Power Station Stage-I&II (2100MW) for the period from 01.04.2019 to 31.03.2024.
55	417/GT/2020	NTPC	Petition for approval of tariff of Simhadri Super Thermal Power Station Stage-I (1000 MW) for the period from 01.04.2019 to 31.03.2024.

56	421/GT/2020	KBUNL	Petition for revision of tariff of MTPS Stage-II (2x195MW) for the period from COD of Unit-I (i.e., 18.03.2017) to 31.03.2019 after the truing up exercise.
57	423/GT/2020	NTPC	Petition for approval of tariff of Mauda Super Thermal Power Station Stage-II (1320 MW) for the period from 01.04.2019 to 31.03.2024.
58	424/GT/2020	NTPC	Petition for approval of tariff of Singrauli Super Thermal Power Station (2000MW) for the period from 01.04.2019 to 31.03.2024.
59	427/GT/2020	NTPC	Petition for approval of tariff of Feroze Gandhi Unchahar Thermal Power Station St-III (210MW) for the period from 01.04.2019 to 31.03.2024
60	428/GT/2020	NTPC	Petition for approval of Tariff of Auraiya Gas Power Station (663.36 MW) for the period from 01.04.2019 to 31.03.2024
61	429/GT/2020	NTPC	Petition for approval of tariff of Farakka Super Thermal Power Station Stage- I&II (1600MW) for the period from 01.04.2019 to 31.03.2024.
62	430/GT/2020	NTPC	Petition for approval of tariff of Rihand Super Thermal Power Station St-III (1000 MW) for the period from 01.04.2019 to 31.03.2024.
63	431/GT/2020	NTPC	Petition for approval of tariff of Feroze Gandhi Unchahar Thermal Power Station St-I(420MW) for the period from 01.04.2019 to 31.03.2024.
64	432/GT/2020	NTPC	Petition for approval of tariff of Anta Gas Power Station (419.33MW) for the period from 01.04.2019 to 31.03.2024.
65	433/GT/2020	NTPC	Petition for approval of tariff of Rihand Super Thermal Power Station, Stage-I (1000MW) for the period from 01.04.2019 to 31.03.2024.
66	436/GT/2020	NTPC	Petition for approval of tariff of Talcher Super Thermal Power Station Stage-I (1000 MW) for the period from 01.04.2019 to 31.03.2024
67	437/GT/2020	NTPC	Petition for approval of tariff of Mauda Super Thermal Power Station Stage-I (1000 MW) for the period from 01.04.2019 to 31.03.2024.
68	439/GT/2020	NTPC	Petition for approval of tariff of National Capital Thermal Power Station Dadri, Stage-I (840MW) for the period from 01.04.2019 to 31.03.2024.
69	440/GT/2020	NTPC	Petition for approval of tariff of Kahalgaon STPS Stage-I (840MW) for the period from 01.04.2019 to 31.03.2024.
70	443/GT/2020	NTPC	Petition for approval of tariff of Rajiv Gandhi Combined Cycle Power Project (RGCCPP), Kayamkulam (359.58MW) for the period from 01.04.2019 to 31.03.2024.
71	445/GT/2020	NTPC	Petition for approval of Tariff of Tanda Thermal Power Station (440MW) for the period from 01.04.2019 to 31.03.2024.
72	446/GT/2020	KBUNL	Petition for approval of tariff of Muzaffarpur TPS Stage-II (2x195MW) for the period from 01.04.2019 to 31.03.2024.

73	450/GT/2020	NTPC	Petition for revision of tariff of Tanda Thermal Power Station (440MW) for the period from 01.04.2014 to 31.03.2019 after truing-up.
74	453/GT/2020	NHPC	Petition for truing up of tariff for the period 18.05.2018 to 31.03.2019 and for determination of tariff for the period 2019-24 in respect of Kishanganga Power Station.
75	454/GT/2020	NTPC	Petition for approval of tariff of Farakka STPS Stage-III (1x500MW) for the period from 01.04.2019 to 31.03.2024.
76	487/GT/2020	NTPC	Petition for approval of tariff of Faridabad Gas Power Station (431.586MW) for the period from 01.04.2019 to 31.03.2024.
77	528/GT/2020	NTPL	Petition for truing up of tariff for the period 2014-19 in respect of NLC Tamil Nadu Power Limited (NTPL)- 2x500MW Coal based Thermal Power Station.
78	566/GT/2020	DVC	Petition for truing up of annual fixed charges for the 2014-19 tariff period and for determination of tariff for the 2019-24 tariff period in respect of Panchet Hydel Power station, Unit No. I&II (2X40MW).
79	567/GT/2020	DVC	Petition for truing up of annual fixed charges for the 2014-19 tariff period and for determination of tariff for the 2019-24 tariff period in respect of Durgapur Thermal Power Station, Units 3 and 4 (350MW).
80	570/GT/2020	DVC	Petition for truing up of annual fixed charges for the 2014-19 tariff period and for determination of tariff for the 2019-24 tariff period in respect of Chandrapura Thermal Power Station Units 7 and 8 (2x 250MW).
81	572/GT/2020	DVC	Petition for truing up of annual fixed charges for the 2014-19 tariff period and for determination of tariff for the 2019-24tariff period in respect of Tilaiya Hydel Power station, Unit No. I&II.
82	574/GT/2020	DVC	Petition for truing up of annual fixed charges for the 2014-19 tariff period and for determination of tariff for the 2019-24 tariff period in respect of Bokaro 'A' Thermal Power Station Unit -1(500 MW).
83	576/GT/2020	NTECL	Petition for revision of tariff of Vallur Thermal Power Station (3X500 MW) for the period from 01.04.2014 to 31.03.2019 after the truing up exercise.
84	578/GT/2020	DVC	Petition for truing up of annual fixed charges for the 2014-19 tariff period and for determination of tariff for the 2019-24 tariff period in respect of Maithon Hydel Power station, Unit No. 1 to 3 (63.2MW).
85	582/GT/2020	NTPC	Petition for determination of tariff of Solapur STPS for the period from COD of the1st Unit (i.e., 25.09.2017) to 31.03.2019 after the truing up exercise.

86	632/GT/2020	NHPC	Petition for truing up of tariff for the period 2014-19 in respect of TLDP-III Power Station.
87	641/GT/2020	TUL	Petition for truing up of tariff for the period 2016-19 and multi-year tariff for the period 2019-24 in respect of 1200MW Teesta III Hydro-electric project, Sikkim.
88	642/GT/2020	NHPC	Petition for truing up of tariff for the period 2014-19 and for determination of tariff for the period 2019-24 in respect of Chamera-III Power Station.
89	643/GT/2020	NHPC	Petition for truing up of tariff for the period 2014-19 and for determination of tariff for the period 2019-24 in respect of Sewa-II Power Station.
90	698/GT/2020	NTPC	Petition for revision of tariff of Farakka Super Thermal Power Station, Stage-I & II (1600 MW) for the period from 01.04.2014 to 31.03.2019 after the truing up exercise.
91	702/GT/2020	NHPC	Petition for approval of Tariff in deviation from norms specified in CERC (Terms and Conditions of Tariff) Regulations, 2019 in respect of TLDP-III Power Station.
92	18/GT/2021	NHPC	Petition for truing up of tariff for the period 2014-19 and for determination of tariff for the period 2019-24 in respect of Uri-II Power Station.
93	51/GT/2021	NEEPCO	Petition for approval of tariff of Kameng Hydro Electric Power Plant (KaHEP) (4X150= 600MW) for the period from COD (Actual for U#1&2 and projected for U#3&4) to 31.03.2024.
94	425/GT/2020	NTPC	Petition for approval of tariff of Sipat Super Thermal Power Station Stage-I (1980 MW) for the period from 1.4.2019 to 31.3.2024.
95	435/GT/2020	NTPC	Petition for approval of tariff of Sipat Super Thermal Power Station Stage-II (1000 MW) for the period from 1.4.2019 to 31.3.2024.
96	402/GT/2020	NTPC	Petition for approval of tariff of Vindhyachal STPS Stage-III (1000 MW) for the period from 1.4.2019 to 31.3.2024
97	422/GT/2020	NTPC	Petition for approval of tariff of Vindhyachal Super Thermal Power Station Stage-IV (1000 MW) for the period from 1.4.2019 to 31.3.2024.